

D.A. No. 34/92 (57)

29.1.92

Hon Mr Justice V.C. Girdlestone, VC.
from Mr A. B. Gostler, A.M.

Given notice to show cause
as to why the application be not
admitted. Respondent may proposed by
representation of the applicant taking
into consideration his pleas and grievances
within three weeks - last for
admission/orders on 20-4-92

VC

✓
D.A.

✓

O.R.

Notices issued

18.3.92

Hon Mr Justice V.C. Girdlestone, VC.

No
12/2

m. 192/92 is an
application for dismissal
of the O.A. as not proved.
Application is supported by an
affidavit. Application is
allowed and the O.A.
No. 34/1992 is dismissed
as not proved.

VC

✓